

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.09.2022

**Misc. Application No. 320 of 2022
And
Appeal No. 113 of 2022**

India Nivesh Shares & Securities Pvt. Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Prakash Shah, Advocate with CA Kushal Shah i/b Prakash Shah and Associates for the Appellant.

Ms. Drishti Das, Advocate with Mr. Karan Sangani and Ms. Roma Bhojani, Advocates i/b Cyril Amarchand Mangaldas for the Respondent.

ORDER:

1. Adjourned on the request of the appellant. List on October 21, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.09.2022
PK